

Central Administrative Tribunal  
Principal Bench: New Delhi

CP 333/94 in  
OA 671/94

New Delhi this the 9th day of December 1996.

OA

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)  
Hon'ble Mr K.Muthukumar, Member (A)

Rishi Pal Singh Rana  
Son of Shri Vidya Ram  
R/o B-6 Police Station, Sarai Rohilla  
Delhi - 110 007.

...Applicant.

(Through Advocate: Shri G.D.Gupta)

Versus

Commissioner of Police  
Police Headquarters  
M.S.O Building, I.P.Estate  
New Delhi - 110 002.

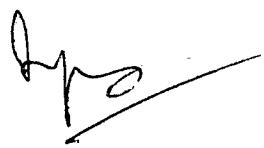
...Respondent.

(Through Advocate Shri Vijay Pandita)

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

This CP arises out of interim order dated 5.4.94 staying reversion of the petitioner. Learned counsel for respondents states that the order of reversion though passed on 30.3.94 has not yet been communicated to the petitioner. Therefore, we do not find any necessity to proceed further with this CP. The contempt petition is, therefore, dismissed and notice is discharged.

  
(K.Muthukumar)  
Member (A)

  
(A.V.Haridasan)  
Vice Chairman (J)

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